

ITEM NO.303

Court 3 (Video Conferencing)

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7220-7221/2017

(Arising out of impugned final judgment and order dated 29-04-2016 in CWP No. 19148/2010 29-04-2016 in COCP No. 1135/2012 passed by the High Court Of Punjab & Haryana At Chandigarh)

MUNICIPAL CORPORATION FARIDABAD

Petitioner(s)

VERSUS

KHORI GAON RESIDENTS WELFARE ASSOCIATION (REGD.)
THR ITS PRESIDENT & ORS.

Respondent(s)

IA No. 20252/2021 - AMENDMENT IN CAUSE TITLE
IA No. 57354/2017 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 94719/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 101169/2021 - CLARIFICATION/DIRECTION
IA No. 89574/2020 - CLARIFICATION/DIRECTION
IA No. 48851/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 103155/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 94720/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 48850/2021 - EXEMPTION FROM FILING O.T.
IA No. 94717/2021 - INTERVENTION APPLICATION
IA No. 101159/2021 - INTERVENTION APPLICATION
IA No. 91893/2020 - INTERVENTION/IMPLEADMENT
IA No. 89573/2020 - INTERVENTION/IMPLEADMENT
IA No. 48843/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 103153/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 8454/2014 (XVII)
IA No. 192694/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 10294/2013 (XVII)
IA No. 155784/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 155775/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 2091/2021 - CLARIFICATION/DIRECTION
IA No. 2082/2021 - INTERVENTION/IMPLEADMENT
IA No. 155781/2019 - INTERVENTION/IMPLEADMENT
IA No. 155772/2019 - INTERVENTION/IMPLEADMENT
IA No. 148663/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 136483/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 125428/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8173/2016 (XVII)

IA No. 2/2016 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS

IA No. 93369/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 97596/2020 - EXEMPTION FROM FILING O.T.

IA No. 138593/2019 - EXEMPTION FROM FILING O.T.

IA No. 97595/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 138590/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 1/2016 - STAY APPLICATION)

C.A. No. 11000/2013 (XVII)

IA No. 196807/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 3/2014 - STAY APPLICATION)

W.P.(C) No. 592/2021 (PIL-W)

IA No. 92847/2021 - AMENDMENT OF THE PETITION

IA No. 82566/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 64532/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84526/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 103150/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 92851/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 71100/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 92163/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 65544/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 91186/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 82565/2021 - INTERVENTION APPLICATION

IA No. 71098/2021 - MODIFICATION

IA No. 91182/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 103148/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 92160/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 65543/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 657/2021 (PIL-W)

IA No. 68638/2021 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 759/2021 (PIL-W)

IA No. 82248/2021 - APPLICATION FOR PERMISSION

IA No. 79663/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 82274/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 82250/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 82271/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 788/2021 (X)

IA No. 84840/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 92555/2021 - EXEMPTION FROM FILING O.T.

IA No. 92554/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 84845/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 27-08-2021 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI**

For Parties

**Mr. Tushar Mehta, SG
Mr. Anil Grover, Sr.AAG
Mr. B.K. Satija, AAG
Mr. Rahul Khurana, Adv.
Mr. Kanu Agarwal, Adv.**

**Mr. Arun Bhardwaj, Sr. Adv. (AAG)
Mr. Samar Vijay Singh, AAG
Mr. Gauraan, Adv.
Mr. Abhishek Sharma, Adv.
Mr. Nikhil Bhardwaj, Adv.
Mr. Piyush Gaur, Adv.
Mr. Rahul Kumar Shurma, Adv.
Mr. Vishwa Pal Singh, AOR
Ms. Nandita Jha, Adv.
Mr. Y.P. Singh, Adv.**

**Mr. Colin Gonsalves, Sr. Adv.
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Mr. Haider Ali, Adv.
Mr. Satya Mitra, AOR**

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Mr. Vanshdeep Dalmia, Adv.
Mr. Chinmayee Chandra, Adv.

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Mr. Vikas Verma, Adv.
Ms. Sapna Verma, Adv.
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Mr. Vikas Bansal, Adv.
Mr. Amrish Kumar, Adv.

*Mr. Jayant Bhushan, Sr. Adv.

Mr. Ankit Swarup, AOR

Mr. Mohit Paul, AOR
Mr. Kamal Gupta, Adv.
Ms. Sunaina Phul, Adv.

Ms. Dimple Arora, Adv.
Mr. Saurabh Chauhan, Adv.
Mr. Rajiv Kumar Chadha, Adv.
Ms. Varun Jain, Adv.
Mr. Rajat Joseph, AOR

Ms. Amiy Shukla, AOR

Ms. Ruchi Kohli, AAG
Ms. Srishti Mishra, Adv.
Dr. Monika Gusain, AOR

Mr. Ram Ekbal Roy, Adv
Mr. Ajai Kumar, Adv
Ms. Priyanka Dad, Adv
Mr. Jawaharlal, Adv
Ms. Neha Das, Adv
Mr. Binay K Das, AOR

Mr. Vedant Singh, AOR

Mr. Kedar Nath Tripathy, AOR

Mr. B. K. Satija, AOR

Mr. Sanjay Kumar Visen, AOR

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Ms. Manjeet Kirpal, AOR

*Mr. Mathew J. Nedumpara, Adv.

Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Colin Gonsalves, learned senior counsel for the petitioners-applicants in W.P.(C) No.592/2021, submits that the latest report has been filed by the petitioners after visiting the relevant sites.

The State as well as the Corporation/concerned Authorities need to file response to that report and also to the applications filed by the petitioners/applicants in all the cases by 03.09.2021.

Mr. Arun Bhardwaj, learned Additional Advocate General, submits that Rehabilitation Scheme has been finalised. A copy whereof will be made available to the counsel for the petitioners/applicants. All aspects in relation to the stated policy will also be considered on the next date.

The response affidavits filed by the Corporation/State in the concerned petitions be also served on the learned counsel appearing for petitioner(s)/applicant(s) in these cases and other

connected cases, which can be done through e-mail.

List these matters on 06.09.2021 at 2:00 p.m.
along with other connected cases.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

*appearance not received.